

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 16.08.2022 (TUESDAY)

COURT –II

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 139 of 2022	Rang Sharda Hotels Pvt. Ltd. & Ors. Vs. Girish Prabhudas Lotia	Khushboo S. Rajani	
2.	Competition App. (AT) No. 36 of 2022	Austere Systems Pvt. Ltd. Vs. Competition Commission of India	Amol Sinha	
3.	Competition App. (AT) No. 37 of 2022	Virendra Kumar Singh Vs. The Competition Commission of India & Ors.	Rishabh Sachdeva	

For Admission (After Notice)

4.	Competition App. (AT) No.19 of 2020	Sundaram Brake Linings Ltd. & Ors. Vs. Chief Materials Manager, South Eastern Railways & Ors.	Aditya Verma	Amit Kumar-R1 Balaji Subramanian-R11
5.	Competition App. (AT) No. 10 of 2021	Chief Materials Manager, Eastern Railway Vs. BIC Auto Pvt. Ltd. & Ors.	Rashmi Malhotra	Lagna Panda Tarun Donadi-R1 Nilav Banerjee-R2 R. Sudhinder-R3 Samir Gandhi-R4

For Hearing

6.	Comp. App. (AT) (Ins) No. 413 of 2021	Damodar Valley Corporation Vs. Shriramrathi Steels Pvt. Ltd & Anr.	Madhumita Bhattacharjee	Ishaan Saha-R2
7.	Comp. App. (AT) (Ins) No. 681 of 2021	Kamlesh Bhavaral Jain & Anr. Vs. Abhishek Nagori & Anr.	Kumar Sumit	Mukund P Unny-R1

8.	Comp. App. (AT) No. 19 of 2020	Chander Verma Vs. Continental Construction Ltd. & Ors.	Chandan Dutta	Saurabh Kalia-R2,3 Ashim Vachher-R4 Swapnil Gupta-R5
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**By order of Hon'ble Chairperson
-sd/-
Registrar**